

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
BOMBAY BENCH, 'GULESTAN' BUILDING NO.6
PRESCOT ROAD, BOMBAY 1

CAMP : NAGPUR

O.A. NOS. 455/93; 460/93 & 525/93

DAYARAM SHAMSUNDER & 16 ORS. APPLICANTS IN OA 455/93

RAJARAM MOTIRAM & 20 ORS. APPLICANTS IN OA 460/93
MOHD. UNUS & ANOTHER APPLICANT IN OA 525/93

V/S

UNION OF INDIA & 2 ORS. RESPONDENTS IN ALL ABOVE 3 OAs

Coram: Hon. Shri Justice M S Deshpande, V.C.
Hon. Shri M Y Priolkar, Member(A)

ORAL JUDGMENT: DATED: 27.7.93 DATED: 27.7.93
(PER: M S DESHPANDE, VICE CHAIRMAN)

Heard Shri Mohan Sudame, counsel for the applicant and Ms. Khan for the respondents.

After perusing the orders shown by the respondents Shri Sudame, counsel for the applicants makes a statement that since the applicants have been promoted nothing survives in these applications.

The applications are disposed as nothing survives in the applications.